

### **Regarding problems faced by farmers**

**SHRIMATI PRATIBHA SURESH DHANORKAR (CHANDRAPUR):** Hon?ble Chairperson, thank you. The premiums for crop insurance deposited with the insurance companies by the Government are actually paid through the public money.

But, when the farmers file their claims for crop insurance compensation, they are being deprived of the insurance benefits due to various reasons. In my Lok Sabha Constituency, around 87,742 farmers did not get the insurance amount for the last crop cycle. So, a notice is served to the Oriental crop insurance company and the district administration. By misusing the public funds, the Government is helping the insurance companies getting rich and making the farmers poor. These needy and distressed farmers have been waiting for insurance money for the last one year. So, I would like to request the Union Government to look into it urgently so that these farmers would get a relief through the crop insurance benefits.